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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

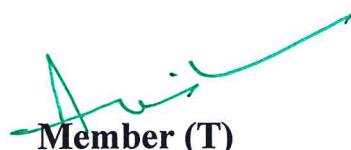
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

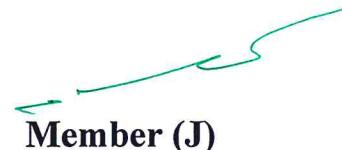
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 137/BB/ 2017	-	Admission	Rule-4 of IB	Amritvani Exim Pvt. Ltd. Vs Tulisan & Sons Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	B. D. MOHTA 98441 52451	Amritvani Exim P.Ltd & Tulisan & Sons P.Ltd	

O R D E R

Petitioners/Financial Creditors are present. They are directed to comply the objections raised by the registry. List it on 01/12/2017. As one more petition bearing No. C.P (IB)/115/17 filed against the Corporate Debtor is listed to the same day.


Member (T)


Member (J)